

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9330-9333/2015

JYOTI NAGPAL & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARY &
ORS.Respondent(s)

(only SR-9330-9333 of 2015 is be listed)

Date : 20-01-2020 These petitions were called on for hearing today.

For Petitioner(s)

Mr Vineet Kumar Singh, Adv.

Mr Kumar Milind, Adv.

Mr. Abhay Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Ld. Counsel for the petitioner to take fresh steps alongwith fresh particulars to effect service on respondent no.2 in SLP(CRL.)NO. 9331/2015 & SLP(CRL.)NO.9332/2015 within two weeks time, as last opportunity.

Service is complete on rest of the respondents but none has entered appearance except for respondent no.1.

Ld. Advocate-on-record, Mr Sarvesh Singh Baghel appears for respondent no.1. Vakalatnama and counter affidavit be filed within four weeks time.

List again on 23.3.2020.

ANIL LAXMAN PANSARE

Registrar